

10
2

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 206/16
PETITION NUMBER : TP 190/17
NAME OF THE PETITIONER (S) : L&T – VALDEL ENGINEERING LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	ROHIT & RATKUMAR KURTA 9886121368	LAWYER REPRESENTATION BY WHOM	

ORDER

Counsel for Petitioner Company is present. He has been directed to file two sets of copies. This case is received from Hon. High Court of Karnataka and hence, notices to be issued to OL, ROC and RD . Registry to issue notices to them.

2. Posted to 13.3.2017.


MEMBER(J)


MEMBER(T)